

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 284 OF 2015 & IA NO. 68 OF 2016
AND
APPEAL NO. 288 OF 2015 & IA NO. 69 OF 2016

Dated: 11th July, 2019

APPEAL NO. 284 OF 2015 & IA NO. 68 OF 2016

In the matter of:

Indraprashta Power Generation Co. Ltd.	Appellant(s)
Versus		
Delhi Electricity Regulatory Commission &Ors.	Respondent(s)

APPEAL NO. 288 OF 2015 & IA NO. 69 OF 2016

In the matter of:

Pragati Power Corporation Ltd.	Appellant(s)
Versus		
Delhi Electricity Regulatory Commission &Ors.	Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **25.09.2019.**

PS/Court Master

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